

(c) whether the police department have also shown their inability to deal with the situation due to the fear of being punished by Government; and

(d) if so, the steps being taken to improve the law and order situation?

THE MINISTER OF HOME AFFAIRS: (CHAUDHURI CHARAN SINGH): (a) No; Sir.

(b) The release of naxalites and smugglers by itself does not seem to have resulted in any appreciable increase in crime. However, information has been received regarding some increase in crimes in certain States/ Union Territories.

(c) No.

(d) The State Governments and Union Territory administrations are taking necessary steps to control crime and improve the law and order situation.

Proposal to improve the road between Alankayam and Polur in North Arcot District

424. **SHRI K. T. KOSALRAM:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to improve the road between Alankayam and Polur in North Arcot District under the Javadi Hill Tribes Development Scheme; and

(b) if so, the stage at which the scheme stands at present?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) and (b). The information asked for is being collected and the same will be laid on the Table of the House as soon as it is received.

Torture of Political Prisoners in Jails

435. **SHRI SOMNATH CHATTERJEE:**

SHRI BIJOY KUMAR MONDAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many cases of tortures of political prisoners in different Jails, State-wise during the period of emergency have been reported to Government;

(b) the nature of such tortures;

(c) the total number of deaths as a result of tortures, State-wise; and

(d) the action, if any proposed to be taken against persons responsible for such tortures?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) to (d). Cases of alleged torture in jails during the period of the Emergency are covered by the terms of reference of the Shah Commissions appointed on 28th May, 1977. Appropriate action will be taken after the findings of the Commission are available. Regarding the total number of deaths as a result of tortures, State-wise, the information is being collected from the States.

Building of Bus Bodies for U.P. State Roadways Transport Corporation by Maruti Limited

426. **SHRI R. P. DAS:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Central Workshop of the U.P. State Roadways Transport Corporation have got the bodies of about 450 buses built by Maruti Ltd., Delhi at an increased rate; and

(b) if so, the reasons for having the bodies of buses built by Maruti Ltd., Delhi when the local unit was fully equipped to handle this work?